

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.08.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 180/2021	Polux Technologies (India) P Ltd Vs Aparna Infra Housing P Ltd	Jayanthi K Shah	
2.	Comp App (AT)(CH) (Ins) No. 181/2021	Ramachandra Harihara Mahadevan V Federal Bank Limited	Sreedharan A M	
3.	Comp App (AT)(CH) (Ins) No. 182/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 2 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	
4.	Comp App (AT)(CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananjee & 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	
5.	Comp App (AT)(CH) (Ins) No. 184/2021	Sri Rayalaseema Green Energy Ltd V Indian Renewable Energy Development Agency Limited	Sriram Venkatvardhan Sai Sundharsan Sathiyamoorthy	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 14/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
7.	Comp App (AT) (CH) (Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian - R2

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App (AT) (CH) (Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3
9.	Comp App (AT)(CH) (Ins) No. 88/2021	Sri Ganapathy Financiers Vs Srirangam Priya Promoters Pvt Limited	K. Surendar Chenthorri Pugazendhi	Abhinav Parthasarathy – R2
10.	Comp. Appl (AT) (CH) 09/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad – R2` R. Sivaraman – R5

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1. Notice Board

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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)